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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid.

...(Interruptions)

At this stage, Shri M. Venugopala Reddy, Shri N. Kristappa, Dr. N. Sivaprasad and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: What are you doing?

...(Interruptions)

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शुभ और रोज़गार मंत्री (श्री शीश राम ओला): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

1. (एक) सेंट्रल बोर्ड फॉर वर्कर्स एजुकेशन, नागपुर के वर्ष 2011-2012 के वार्षिक प्रतिवेदन की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) सेंट्रल बोर्ड फॉर वर्कर्स एजुकेशन, नागपुर के वर्ष 2011-2012 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण)।
2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 9320/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN):

Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre for Ornithology and Natural History, Coimbatore, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9321/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): Madam, I beg to lay on the Table:-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence, for the year 2013-2014.

(Placed in Library, See No. LT 9322/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Rajiv Gandhi National Institute of Youth Development, Sriperumbudur, for the year 2011-2012.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 9323/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council of India, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Export Inspection Council of India, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Inspection Council of India, New Delhi, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 9324/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, I beg to lay on the Table:-

- (1) A copy of the Notification No. S.O. 1788(E) (Hindi and English versions) published in Gazette of India dated 21st June, 2013, mandating packaging of Foodgrains and Sugar in jute packaging material has been extended for a further period of three months from the date of expiry of the said order or until further orders, whichever is earlier under sub-section (1) of Section 3 of the Jute Packaging Material Compulsory Use in Packing Commodities Act, 1987.

(Placed in Library, See No. LT 9325/15/13)

- (2) A copy of the Notification No. S.O. 1485(E) (Hindi and English versions) published in Gazette of India dated 7th June, 2013, regarding nominations of two members of Lok Sabha and one member of Rajya Sabha in the National Jute Board for a period of two years issued under sub-section 4(b) of Section 3 of the National Jute Board Act, 2008.

(Placed in Library, See No. LT 9326/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA): Madam, I beg to lay on the Table:-

(1) A copy of the Central Motor Vehicles (First Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 207(E) in Gazette of India dated 8th April, 2013 under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988.

(Placed in Library, See No. LT 9327/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956:-

- (i) S.O. 842(E) published in Gazette of India dated 28th March, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 11 in the State of Rajasthan.
 - (ii) S.O. 1713(E) published in Gazette of India dated the 26th July, 2012 regarding levy/collection of user fee in respect of Amravati Bypass on National Highway No. 6 in the State of Maharashtra.
 - (iii) S.O. 839(E) published in Gazette of India dated the 26th March, 2013 regarding levy/collection of user fee in respect of Pune-Solapur Section on National Highway No. 9 in the State of Maharashtra to four lane divided carriageway and operation and maintenance of the section.
 - (iv) S.O. 837(E) published in Gazette of India dated the 26th March, 2013 regarding levy/collection of user fee in respect of Ahmedabad-Godhra Section on National Highway No. 59 in the State of Gujarat to four lane divided carriageway and operation and maintenance of the section.
 - (v) S.O. 835(E) published in Gazette of India dated the 26th March, 2013 regarding levy/collection of user fee in respect of Rohtak-Bawal Section on National Highway No. 71 in the State of Haryana to four laning and operation and maintenance of the section.
 - (vi) S.O. 624(E) published in Gazette of India dated the 12th March, 2013 regarding levy/collection of user fee in respect of Bamanbore-Garamore Section on National Highway No. 8A in the State of Gujarat.
 - (vii) S.O. 485(E) published in Gazette of India dated the 27th February, 2013 regarding levy/collection of user fee in respect of bridge constructed across river Narmada at Zadeshwar in the years 1997 and 2000 on National Highway No. 8 in the State of Gujarat.
 - (viii) S.O. 315(E) published in Gazette of India dated the 1st February, 2013 regarding levy/collection of user fee in respect of Amritsar-Wagah Border Section on National Highway No. 8A in the State of Punjab.
 - (ix) S.O. 581(E) published in Gazette of India dated the 8th March, 2013 rescinding Notification No. S.O. 1088(E) dated 5th May, 2008.
 - (x) S.O. 70(E) published in Gazette of India dated the 7th January, 2013 making certain amendments in the Notification No. S.O. 371(E) dated 14th February, 2011.
 - (xi) S.O. 105(E) published in Gazette of India dated the 8th January, 2013 regarding acquisition of land for building, maintenance, management and operation of National Highway No. 13 (Solapur-Bijapur Section) in the State of Karnataka.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) and (ii) of (2) above.

(Placed in Library, See No. LT 9328/15/13)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) $\hat{\epsilon}_i^*$ [*](#)